

767H

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI
FORM OF INDEX

LIST OF PAPERS ORIGINAL APPLICATION NO. 1225 OF 1993.

SHRI G.M. HEDAU**APPLICANT**

IN PERSON

VS.

CENTRAL RAILWAY & ORS.

.....**RESPONDENTS**

<i>PARTS</i>	<i>SR. NO. OF PAPERS ON RECORDS</i>	<i>DATE OF PAPERS/DATE OF FILING</i>	<i>DESTRUCTION OF PAPERS</i>
I	1	02/11/93	JUDGEMENT DELIVERED BY HON'BLE JUSTICE M.S. DESHPANDE, V.C. & HONBLE SHRI N.K. VEDRMA, M(A)
II	--	--	OA INDEX ATTACHED
III	1	06/01/94	FORWARDING LR. OF JUDGEMENT

(1)

Stamp (N) 225/93.

Camp at Nagpur.

dated: 2-11-1993.

Applicant in person.

A similar petition raising the same issue, ^{has} in this petition has been dismissed at Bombay. ~~As~~ Reasons have been given for quashing Annexure A-3. We see therefore no reason to interfere in the matter. The application is dismissed accordingly.

no order as to costs.

N.K.V.
(N.K. VERMA)
MEMBER(A)

M.S. DESHPANDE
(M.S. DESHPANDE)
VICE CHAIRMAN.

H.

order/Judgement despatched
to Applicant/Respondent (A)
on 2/11/93

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH.

O.A. No.1225.... of 1993

APPLICANT G.M. HEDAU

VERSUS

RESPONDENTS UNION OF INDIA & FOUR OTHERS.

FORM .. I

(See Rule 4)

APPLICATION UNDER SECTION 19 OF THE ADMINISTRATIVE
TRIBUNAL ACT OF 1985.

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NAGPUR

Dated: Nov. '93.

G.M. Hedau
Applicant

FOR USE IN TRIBUNAL'S OFFICE

Date of filing Nov. '93

Registration No.

Central Administrative Tribunal,
Received application on 11/11/93
by hand / post
ST/225/93
(7 Sept 93)
Received clerk

REGISTRAR.